NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 126/15	TP 140/17	Hearing	391/ 394	Dharma Systems Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

R. Rashmi Sagar 9845251467

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P. P. MHAY

Counsel for petitioner is present. She requested time to file auditor's certificate, balance sheet and also to file affidavit as to who are the authorities to whom the notices are to go. Smt. Prema Hatti appearing for ROC and RD is absent.

List it on 20.09.2017.

MEMBER (J)

MEMBER (T)